

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/128(CHE)/2023

NAME OF THE PETITIONER : KJ.Vinod (IRP) of Small Industries
Development Bank of India

NAME OF THE RESPONDENT(S) : S.Jana Bharathi

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner

Petitioner stated that in this case the Liquidation of M/s. Topknit Processing Mill Private Limited has been reserved for orders and that order would have consequence in this Application.

In view of the above, the Petition is posted for hearing on **25.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk